

(f) All Ceasefire Violations are taken up with the concerned authorities of Pakistan at the appropriate level through the established mechanism of hotlines, flag meetings as well as weekly talks between the Director Generals of Military Operations. In the bilateral talks held on 27th May, 2014 during the visit of the Prime Minister of Pakistan to India, our Prime Minister emphasized the importance of maintaining peace and tranquility at the borders and upholding the sanctity of the Line of Control (LoC).

Aid for families of soldiers killed on duty

3568. SHRI PRAMOD TIWARI: Will the Minister of DEFENCE be pleased to state:

- (a) the number of Defence personnel killed during the last three years in and outside the country;
- (b) the details of personnel killed during the last three years, Battalion-wise; and
- (c) what measures are in place to support the family of the soldiers killed?

THE MINISTER OF DEFENCE (SHRI ARUN JAITLEY): (a) and (b) The number of Defence personnel killed during the last three years in and outside the country are as under:

Year	Army		Navy		Air Force	
	In	Outside	In	Outside	In	Outside
2011	75	1	15	0	3	0
2012	79	5	22	0	10	0
2013	63	8	52	1	6	0

Battalion system is not followed in all the Services.

(c) Compensation is given to the next-of-kins (NoKs) of the martyred soldiers in each individual case as per extant rules. NoKs are entitled to several benefits including liberalised family pension, death-cum-retirement gratuity, payment from Group Insurance Fund, *ex-gratia* lump sum compensation.

Agreements on transfer of defence technologies

3569. SHRI AVINASH PANDE: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government has, or is planning to enter into any agreements with other countries for the transfer of defence technologies; and
- (b) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI ARUN JAITLEY): (a) and (b) Defence Cooperation Agreements/MoUs have been signed with Friendly Foreign Countries which, *inter-alia*, include enabling provisions related to cooperation in the field of Defence technologies.

Transfer of Defence Technologies (ToT), is specific to an acquisition contract with the vendor as per the requirements of the Services and the prescribed procedures.

Guarding of India-Myanmar border by BSF

3570. SHRI A.W. RABI BERNARD: Will the Minister of DEFENCE be pleased to state:

(a) whether the Ministry has agreed to the long standing demand of the Ministry of Home Affairs to handover the densely forested 1643 km. long India-Myanmar border to the Border Security Force (BSF);

(b) if so, the details thereof:

(c) whether the Assam Rifles with its deployment pattern of operating from bases away from the border has proved ineffective in making the region secure against infiltration attempts by insurgent outfits like NSCN, PLA, UNLF and PREPAK; and

(d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI ARUN JAITLEY): (a) and (b) Ministry of Defence has endorsed the proposal of Ministry of Home Affairs to assign border guarding responsibility of India-Myanmar border to the Border Security Force (BSF), subject to certain conditions.

(c) and (d) Assam Rifles battalions are effectively carrying out Border Guarding task by undertaking independent operations as also affecting synergized operations in conjunction with the Assam Rifles battalions deployed for counter insurgency operations in the hinterland.

Mechanism for curbing corruption in armed forces

3571. SHRI C.P. NARAYANAN: Will the Minister of DEFENCE be pleased to state:

(a) whether Government is aware that in recent years various issues of corruption in the different departments had come out in which some charges were against a number of top ranking officers in the Defence Department;

(b) if so, the reasons for recurrence of such tendencies in the armed forces which is so disciplined;

(c) whether internal mechanisms in these forces are sufficient to snuff out such undesirable tendencies; and